

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

C.P. No.82/2005 IN  
O.A. No.208/1997

New Delhi this the 11<sup>th</sup> day of August, 2005

**Hon'ble Shri V.K. Majotra, Vice Chairman (A)**  
**Hon'ble Shri Shanker Raju, Member (J)**

Shri J.R. Chobdar  
S/o Late Shri Mohan Lal,  
R/o Flat No.C-I, H.No.16,  
Block-10, Springfield Colony,  
Sector-31, Faridabad (Haryana)

-Applicant

(By Advocate: Shri S.K. Gupta)

Versus

1. Shri Dhirender Singh,  
Secretary,  
Ministry of Home Affairs,  
North Block, New Delhi.
2. Shri R.S. Moosahary,  
Director General,  
Border Security Force,  
Block-III, CGO Complex,  
Lodhi Road, New Delhi-110 003.
3. Shri Upendra Sah,  
Deputy Director (Accounts)  
Pay & Accounts Office,  
Directorate General,  
BSF Pushpa Bhawan,  
Madangir, New Delhi-110 062.

-Respondents

(By Advocate: Shri H.K. Gangwani)

ORDER (Oral)

**Hon'ble Shri Shanker Raju, Member (J)**

In the light of an order passed by the Apex Court on 29.7.2005, this CP is disposed of and notices to the respondents are discharged with liberty to the parties to revive it at the appropriate stage, if so aggrieved.

*S. Raju*  
(Shanker Raju)  
Member (J)

cc.

*V.K. Majotra*  
(V.K. Majotra)  
Vice Chairman(A)

11.8.05